[Shri K. K. Shah]

171

(4) Discussion under Rule 176 on the acute shortage of steel in the country and Government's policy in relation to its production and distribution.

MESSAGE FROM THE LOK SABHA

THE FOREIGN EXCHANGE REGULATION (AMENDMENT) BILL, 1970.

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:—

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Foreign Exchange Regulation (Amendment) Bill, 1970, as passed by Lok Sabha at its sitting held on the 25th November, 1970."

Sir, I lay the Bill on the Table of the Hopse.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): The House stands adjourned till 2-30 when the Calling Attention Motion will be taken up.

The House then adjourned for lunch at seven minutes past one of the clock

The House reassembled at thirty minutes past two of the clock. [The VICE-CHAIRMAN (SHRI BANKA BEHARV DAS) the Chair.]

REPORT OF THE COMMISSION OF INQUIRY RELATING TO THE DEATH OF SHRI DEEN DAYAL UPADHYAYA THE VICE-CHAIRMAN

(SHRI BANKA BEHARY DAS): Mr. Mirdha.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PERSONNEL IN THE CABINET SECRETARIAT (SHRI RAM NIVVAS MIRDHA): Sir, I beg to lay on the Table a copy of the Report of the Commission of Inquiry relating to the death of Shri Deen Dayal Upadhyaya. [Placed in Library. See No. LT-4414/70.1

श्री राजनारायण (उत्तर प्रदेश): श्रीमन्, स प र बहस कब होगी? मैं चाहता हूं बहस के लिये टाइम निश्चित हो जाना चाहिये। THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): I think this, should be discussed in the Business Advisory Committee. . .

श्री राजनारायण: हमारा निवेदन यह है कि श्री दीनदयाल उपाध्याय के मामले की लेकर इस देश में बड़ी चर्चा है और सामान्य जन भी जो है वह समझता है कि पं० दीनदयाल की हत्या में राजनैतिक कारण है।

उपसभाध्यक्ष (श्री बांक बिहारी दास) : राजनारायणजी, मैं समझता हूं आप जानते हैं अच्छी तरह से कि बिजनेस एडवाइजरी कमेटी में हर एक पार्टी के मेम्बर हैं, वहां इसको उठाएं तो हो जाएगा।

श्री निरंजन वर्मा (मध्य प्रदेश): एक चीज का महत्व सामने आ जाए, उसकी उपादेयता समझली जाए इसलिए बाबू राजनारायण ने यह बात कही है।

श्री महाबीर त्यागी (उत्तर प्रदेश): रिपोर्ट टेबल पर अभी रखी गई है। रिपोर्ट को पढ़ने के बाद अगर कोई महसूस करेगा तो हाऊस में फिर से चर्चा हो सकती है। यह वक्त उसके लिए नहीं है।

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Now, we go over to the next item: Calling Attention to Matter of Urgent Public Importance. Mr. Mitra.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED REJECTION BY PAKISTAN OF INDIA'S OFFER OF MOBILE HOSPITALS ETC. FOR RELIEF OPERATIONS IN THE CYCLONE-AFFECTED AREAS OF EAST PAKISTAN

SHRI P. C. MITRA (Bihar): Mr. Vice-Chairman, Sir, with your permission I like to call the attention of the Minister of External Affairs to the reported rejection by the Pakistan Government of India's offer of mobile hospitals and I.A.F. helicopters and transport aircraft for relief operations in the cyclone-affected areas of East Pakistan.